(b) what are the details of amounts of different grants which were not utilised alongwith the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT SHAHI): (SHRI L.P. (a) A amount of Rs. consolidiated 11653.00 lakhs including an amount of Rs. 775.20 lakhs which was allowed to be carried forward from the previous year, was sanctioned during 1938-89.

(b) Since the financial year has just come to a close, the details regarding the utilisation are not yet available.

U.S.S.R. pressure on India for signing Noa-Proliferation Treaty

1828. SHRI KRISHNA KU-MAR BIRLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that in its renewed efforts, U.S.S.R. has been executing pressure on the Government of India to sign the Non-Proliferation Treaty;
- (b) whether it is also a fact that the U.S.S.R.'s mounting pressure to sign the Non-Proliferation Freaty is based on the fact that two reactors are proposed to be supplied by U.S.S.R. to this country including disposal of waste which may come under their rigid control; and
- (c) if so, what is the reaction of the Government of India in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) and (b) No, Sir.

to Ouestions

(c) Does not arise.

Indian Airlines without Chief Executive

1829. SHRI MAHENDRA PRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state what are the reasons for allowing the Indian Airlines to remain without a Chief Excecutive when important decisions like augmentation of fleet are still pending?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): A regular incumbent has been appointed.

Fraud in Vikram Sarabhai Community Science Centre

1830. SHRI RAOOF VALIUL-LAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Vikram Sarabhai Community Science Centre, Ahmedabad is being given 70% grants by NCERT and the remaining 30% by the Government of Gajarat if so whether the Central Government has appointed any Director on the Board of Trustees of the institution, if so, what are the details thereof;
- (b) whether it is also a fact that a fraud of Rs. 12 lakh was unearthed three years ago, if so, whether it was investigated and whether the internal and external auditors of the instituon were called for explanation;